

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1137 OF 2024**

**IN THE MATTER OF:**

<b>Neelam Rani &amp; Ors.</b>	<b>V/s</b>	<b>Applicant</b>
<b>State of Punjab &amp; Ors.</b>		<b>Respondent</b>

**MEMO OF PARTIES (As per order dated 23.01.2025)**

<b>Neelam Rani &amp; Ors.</b>	<b>Versus</b>	<b>Applicant</b>
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**1. State of Punjab**

Through its Principal Secretary Environment  
Government of Punjab,  
Room No. 323, 3rd Floor Punjab Civil Secretariat-2,  
Sector 9, Chandigarh 160009  
Email: [secy.te@punjab.gov.in](mailto:secy.te@punjab.gov.in)

....(RESPONDENT NO 1)

**2. District Magistrate, Ludhiana**

Deputy Commissioner Office, Ludhiana- 141001  
Email : [dc.ldg@punjab.gov.in](mailto:dc.ldg@punjab.gov.in)

....(RESPONDENT NO 2)

**3. Punjab Pollution Control Board (PPCB)**

Through Member Secretary,  
Head Office, Vatavaran Bhawan,  
Punjab Pollution Control Board, Nabha Road, Patiala  
Email: [chairmanppcb@yahoo.co.in](mailto:chairmanppcb@yahoo.co.in)  
[Chairman.ptl.ppcb@punjab.gov.in](mailto:Chairman.ptl.ppcb@punjab.gov.in)

....(RESPONDENT NO 3)

**4. M/s. Bharati Scientific Dyers**

(Project Propnent)  
Village Meherban, Main Rahon Road Ludhiana-141007

....(RESPONDENT NO 4)